

consideration of Government to improve the service conditions of the teachers and employees of the Kendriya Vidyalayas;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The service conditions of teachers and employees of Kendriya Vidyalayas already stand improved from time to time in terms of salaries and other service benefits. As of now, there is no proposal under consideration for further improvements.

Alleged Security Lapses in Defence Headquarters

7789. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) the number of security lapses that have taken place in the security zone of the

Defence Headquarters during the last three years, year-wise;

(b) the details of the officials found violating security instructions and the class to which they belonged;

(c) the details of action taken against such officials with present position of their cases; and

(d) the details of steps taken to tighten the security arrangements in the Defence security zone?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) During the last three years, 162 security lapses were detected in the Security Zone of the Defence Headquarters. Out of these, 26 were detected in 1987, 94 in 1988 and 42 in 1989.

(b) It is seen from the security reports of the concerned period that that the year-wise break-up of Service and Civilian personnel involved in these lapses is as under:—

<i>Year</i>	<i>Service Personnel</i>	<i>Civilians</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987	15	11
1988	55	39
1989	22	20

(c) The lapses/violations of security instructions were immediately reported to the concerned offices for taking suitable necessary action.

(d) The status of security arrangements in the Security Zone of the Defence Headquarters is reviewed from time to time and

following steps have been taken in the recent past for tightening the security further:—

(i) Security instructions are reiterated periodically to all the employees.

(ii) Weekly security briefings are

held for educating and generating security consciousness amongst Defence employees.

(iii) Surprise security checks are carried out as per requirements.

(iv) Entry into the Defence Headquarters Security Zone which is restricted has been further tightened by making it more need based.

Schools in Delhi

7790. SHRI K.S. RAO: Will the PRIME MINISTER be pleased to state:

(a) the break-up of schools being run in

the Union territory of Delhi by the Delhi Administration, Municipal Corporation of Delhi and the New Delhi Municipal Committee; and

(b) the total outlay approved for the current financial year for these schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The break-up of schools being run in Delhi by Delhi Administration, Municipal Corporation of Delhi and New Delhi Municipal Committee and the total outlay approved for the current financial year for the schools under them are as shown below:

<i>Sl. No.</i>	<i>Break-up of schools</i>	<i>Financial outlay</i>
1	2	3
1.	<i>Delhi Administration</i>	
	1. Middle schools	— 227 Rs. 36.75 crores
	2. Secondary Schools	— 169
	3. Senior Secondary schools	— 532
2.	<i>Municipal Corporation of Delhi</i>	
	1. Primary schools	— 1626 Rs. 99.38 crores
	2. Nos. of schools having Nursery classes.	— 775
3.	<i>New Delhi Municipal Committee</i>	
	1. Primary and Pre-primary schools	— 68 Rs. 14.00 crores
	2. Middle schools	— 9
	3. Secondary and senior secondary schools	— 14
	4. Navyug schools	— 5